

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:5469
ANSWERED ON:28.04.2003
NIGHT LANDING FACILITY AT CALICUT AIRPORT
GULAM MEHMOOD BANATWALLA

Will the Minister of CIVIL AVIATION be pleased to state:

to the reply given to the Unstarred Question No.2101 dated August 06, 2001 and state:-

- (a) the reasons for delay in putting the night landing facilities at Calicut airport into operation;
- (b) whether additional lights have since been procured;
- (c) if not, the present status in this respect;
- (d) by when the night landing facilities at the airport are likely to be put into operation; and
- (e) the approximate cost involved in providing the facilities?

Answer

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI SHRIPAD YESSO NAIK)

- (a): Airports Authority of India (AAI) has to provide additional obstruction lights and runway lead-in-lights for 28 approach after obtaining permission from the Director General of Civil Aviation (DGCA) for night operations at Calicut airport. The delay was mainly due to surveying of approach terrain, acquisition of land and global tendering process for lead-in-light system.
- (b): No, Sir.
- (c): Order for supply and installation, testing and commissioning of additional lights have already been issued in December and February, 2002.
- (d): The additional facilities are planned to be commissioned by August, 2003. Thereafter, DGCA would be approached for permission for night operations.
- (e): Rs. 217 lakhs approximately.